

OFFICE OF THE DISTRICT JUDGE OF BIRBHUM AT SURI  
ENGLISH DEPARTMENT

ORDER NO. 02 -G /DATED, SURI, THE 25<sup>TH</sup> DAY OF JANUARY, 2018.

In view of the Hon'ble High Court's Notification Nos. 4245-G.S. and 4246-G.S. both dated 27.11.2017, the Civil and Criminal Courts of Suri Station under the Judgeship of Birbhum will observe "LOCAL HOLIDAY" for the year 2018 in the following manner:

Name of Holiday	English Date	Days of the week
Sab-e-Barat	02.05.2018	Wednesday
Ambubahci/ Dashahara & Gangapuja	22.06.2018	Friday

Sd/- Partha Sarathi Sen  
DISTRICT JUDGE  
BIRBHUM

Memo. No. 326 / (65) X-5/2018-E. Dated, Suri, the 25<sup>th</sup> January, 2018.

Copy forwarded for information and taking necessary action to:-

- 01- 04) The Addl. Dist. & Sessions Judge, 1<sup>st</sup>/2<sup>nd</sup>./3<sup>rd</sup>./4<sup>th</sup>. Court, Suri, Birbhum.
- 05- 06) The Addl. Dist. & Sessions Judge, Rampurhat/ Bolpur, Birbhum.
- 07- 09) The Addl. Dist. & Sess. Judge, F.T.C, Suri /Rampurhat /Dubrajpur, Birbhum.
- 10) The Chief Judicial Magistrate, Birbhum, Suri.
- 11- 12) The Civil Judge (Sr. Divn.), Suri/ Bolpur, Birbhum.
- 13- 14) The Civil Judge (Sr. Divn.), 1<sup>st</sup> Court/ 2<sup>nd</sup> Court, Rampurhat, Birbhum.
- 15- 16) The Civil Judge (Jr. Divn.), Sadar/ Additional Court, Suri, Birbhum.
- 17- 18) The Civil Judge (Jr. Divn.), 1<sup>st</sup> Court/ 2<sup>nd</sup> Court, Rampurhat, Birbhum.
- 19- 20) The Civil Judge (Jr. Divn.), 1<sup>st</sup> Court/ 2<sup>nd</sup> Court, Bolpur, Birbhum.
- 21) The Civil Judge (Jr. Divn.), Dubrajpur, Birbhum.
- 22- 24) The Addl. Chief Judicial Magistrate, Suri/ Rampurhat/ Bolpur, Birbhum.
- 25- 27) The Judicial Magistrate, 1<sup>st</sup>/ 2<sup>nd</sup> / 3<sup>rd</sup> Court, Suri, Birbhum.
- 28- 30) The Judicial Magistrate, 1<sup>st</sup> / 2<sup>nd</sup> / 3<sup>rd</sup> Court, Rampurhat, Birbhum.
- 31- 32) The Judicial Magistrate, 1<sup>st</sup> Court/ 2<sup>nd</sup> Court, Bolpur, Birbhum.
- 33) The Judicial Magistrate, Dubrajpur, Birbhum.
- 34- 36) The Judge-in-Charge, Accounts/ Nezarath/ District Record Room, Suri, Birbhum.
- 37-40) The Judge-in-Charge, Copying Department, Civil Section, Suri, /Rampurhat / Bolpur / Dubrajpur, Birbhum.
- 41-43) The Magistrate-in-Charge, Copying Department, Criminal Section, Suri/ Rampurhat / Bolpur, Birbhum.
- 44-46) The Judge-in-Charge, Accounts Department, Bolpur/ Rampurhat/ Dubrajpur, Birbhum.
- 47-49) The Judge-in-Charge, Nezarath Department, Bolpur/ Rampurhat/ Dubrajpur, Birbhum.
- 50) The District Magistrate, Birbhum, Suri.
- 51) The Superintendent of Police, Birbhum, Suri.
- 52) The Superintendent of District Correctional Home, Suri, Birbhum.
- 53-54) The Superintendent, Sub-Correctional Home, Rampurhat / Bolpur, Birbhum.
- 55-58) The Secretary, Bar Association, Suri/ Bolpur/ Rampurhat/ Dubrajpur, Birbhum.
- 59-60) The Secretary, Advocate's Bar Association, Criminal Section, Suri/ Rampurhat, Birbhum.
- 61) The Secretary, D.L.S.A, Birbhum.
- 62) The Government Pleader, Birbhum, Suri.
- 63) The Public Prosecutor, Birbhum, Suri.
- 64) The System Officer/System Assistant, e-Court Project, Suri, Birbhum, with a direction to upload the same in District Court Website.
- 65) Notice Board.

JUDGE'S OFFICE AT SURI  
THE 25<sup>TH</sup> JANUARY, 2018.

DISTRICT JUDGE  
BIRBHUM



OFFICE OF THE DISTRICT JUDGE OF BIRBHUM AT SURI  
ENGLISH DEPARTMENT

ORDER NO. 03 -G /DATED, SURI, THE 25<sup>TH</sup> DAY OF JANUARY, 2018.

In view of the Hon'ble High Court's Notification Nos. 4245-G.S. and 4246-G.S. both dated 27.11.2017, the Civil and Criminal Courts of Rampurhat Station under the Judgeship of Birbhum will observe "LOCAL HOLIDAY" for the year 2018 in the following manner:

Name of Holiday	English Date	Days of the week
Sab-e-Barat	02.05.2018	Wednesday
Rash Jatra	22.11.2018	Thursday

Sd/- Partha Sarathi Sen  
DISTRICT JUDGE  
BIRBHUM

Memo. No. 327 / (65) X-5/2018-E. Dated, Suri, the 25<sup>th</sup> January, 2018.

Copy forwarded for information and taking necessary action to:-

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- 05- 06) The Addl. Dist. & Sessions Judge, Rampurhat/ Bolpur, Birbhum.
- 07- 09) The Addl. Dist. & Sess. Judge, F.T.C, Suri /Rampurhat /Dubrajpur, Birbhum.
- 10) The Chief Judicial Magistrate, Birbhum, Suri.
- 11- 12) The Civil Judge (Sr. Divn.), Suri/ Bolpur, Birbhum.
- 13- 14) The Civil Judge (Sr. Divn.), 1<sup>st</sup> Court/ 2<sup>nd</sup> Court, Rampurhat, Birbhum.
- 15- 16) The Civil Judge (Jr. Divn.), Sadar/ Additional Court, Suri, Birbhum.
- 17- 18) The Civil Judge (Jr. Divn.), 1<sup>st</sup> Court/ 2<sup>nd</sup> Court, Rampurhat, Birbhum.
- 19- 20) The Civil Judge (Jr. Divn.), 1<sup>st</sup> Court/ 2<sup>nd</sup> Court, Bolpur, Birbhum.
- 21) The Civil Judge (Jr. Divn.), Dubrajpur, Birbhum.
- 22- 24) The Addl. Chief Judicial Magistrate, Suri/ Rampurhat/ Bolpur, Birbhum.
- 25- 27) The Judicial Magistrate, 1<sup>st</sup>/ 2<sup>nd</sup> / 3<sup>rd</sup> Court, Suri, Birbhum.
- 28- 30) The Judicial Magistrate, 1<sup>st</sup> / 2<sup>nd</sup> / 3<sup>rd</sup> Court, Rampurhat, Birbhum.
- 31- 32) The Judicial Magistrate, 1<sup>st</sup> Court/ 2<sup>nd</sup> Court, Bolpur, Birbhum.
- 33) The Judicial Magistrate, Dubrajpur, Birbhum.
- 34- 36) The Judge-in-Charge, Accounts/ Nezarath/ District Record Room, Suri, Birbhum.
- 37-40) The Judge-in-Charge, Copying Department, Civil Section, Suri, /Rampurhat / Bolpur / Dubrajpur, Birbhum.
- 41-43) The Magistrate-in-Charge, Copying Department, Criminal Section, Suri/ Rampurhat / Bolpur, Birbhum.
- 44-46) The Judge-in-Charge, Accounts Department, Bolpur/ Rampurhat/ Dubrajpur, Birbhum.
- 47-49) The Judge-in-Charge, Nezarath Department, Bolpur/ Rampurhat/ Dubrajpur, Birbhum.
- 50) The District Magistrate, Birbhum, Suri.
- 51) The Superintendent of Police, Birbhum, Suri.
- 52) The Superintendent of District Correctional Home, Suri, Birbhum.
- 53-54) The Superintendent, Sub-Correctional Home, Rampurhat / Bolpur, Birbhum.
- 55-58) The Secretary, Bar Association, Suri/ Bolpur/ Rampurhat/ Dubrajpur, Birbhum.
- 59-60) The Secretary, Advocate's Bar Association, Criminal Section, Suri/ Rampurhat, Birbhum.
- 61) The Secretary, D.L.S.A, Birbhum.
- 62) The Government Pleader, Birbhum, Suri.
- 63) The Public Prosecutor, Birbhum, Suri.
- 64) The System Officer/System Assistant, e-Court Project, Suri, Birbhum, with a direction to upload the same in District Court Website.
- 65) Notice Board.

JUDGE'S OFFICE AT SURI  
THE 25<sup>TH</sup> JANUARY, 2018.

DISTRICT JUDGE  
BIRBHUM



OFFICE OF THE DISTRICT JUDGE OF BIRBHUM AT SURI  
ENGLISH DEPARTMENT

ORDER NO. 04 -G /DATED, SURI, THE 25<sup>TH</sup> DAY OF JANUARY, 2018.

In view of the Hon'ble High Court's Notification Nos. 4245-G.S. and 4246-G.S. both dated 27.11.2017, the Civil and Criminal Courts of Dubrajpur Station under the Judgeship of Birbhum will observe "LOCAL HOLIDAY" for the year 2018 in the following manner:

Name of Holiday	English Date	Days of the week
Day after Sab-e-Barat	03.05.2018	Thursday
Biswakarma Puja	17.09.2018	Monday

Sd/- Partha Sarathi Sen  
DISTRICT JUDGE  
BIRBHUM

Memo. No. 328 / (65) X-5/2018-E. Dated, Suri, the 25<sup>th</sup> January, 2018.

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- 10) The Chief Judicial Magistrate, Birbhum, Suri.
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- 13- 14) The Civil Judge (Sr. Divn.), 1<sup>st</sup> Court/ 2<sup>nd</sup> Court, Rampurhat, Birbhum.
- 15- 16) The Civil Judge (Jr. Divn.), Sadar/ Additional Court, Suri, Birbhum.
- 17- 18) The Civil Judge (Jr. Divn.), 1<sup>st</sup> Court/ 2<sup>nd</sup> Court, Rampurhat, Birbhum.
- 19- 20) The Civil Judge (Jr. Divn.), 1<sup>st</sup> Court/ 2<sup>nd</sup> Court, Bolpur, Birbhum.
- 21) The Civil Judge (Jr. Divn.), Dubrajpur, Birbhum.
- 22- 24) The Addl. Chief Judicial Magistrate, Suri/ Rampurhat/ Bolpur, Birbhum.
- 25- 27) The Judicial Magistrate, 1<sup>st</sup>/ 2<sup>nd</sup> / 3<sup>rd</sup> Court, Suri, Birbhum.
- 28- 30) The Judicial Magistrate, 1<sup>st</sup> / 2<sup>nd</sup> / 3<sup>rd</sup> Court, Rampurhat, Birbhum.
- 31- 32) The Judicial Magistrate, 1<sup>st</sup> Court/ 2<sup>nd</sup> Court, Bolpur, Birbhum.
- 33) The Judicial Magistrate, Dubrajpur, Birbhum.
- 34- 36) The Judge-in-Charge, Accounts/ Nezarath/ District Record Room, Suri, Birbhum.
- 37-40) The Judge-in-Charge, Copying Department, Civil Section, Suri, /Rampurhat / Bolpur / Dubrajpur, Birbhum.
- 41-43) The Magistrate-in-Charge, Copying Department, Criminal Section, Suri/ Rampurhat / Bolpur, Birbhum.
- 44-46) The Judge-in-Charge, Accounts Department, Bolpur/ Rampurhat/ Dubrajpur, Birbhum.
- 47-49) The Judge-in-Charge, Nezarath Department, Bolpur/ Rampurhat/ Dubrajpur, Birbhum.
- 50) The District Magistrate, Birbhum, Suri.
- 51) The Superintendent of Police, Birbhum, Suri.
- 52) The Superintendent of District Correctional Home, Suri, Birbhum.
- 53-54) The Superintendent, Sub-Correctional Home, Rampurhat / Bolpur, Birbhum.
- 55-58) The Secretary, Bar Association, Suri/ Bolpur/ Rampurhat/ Dubrajpur, Birbhum.
- 59-60) The Secretary, Advocate's Bar Association, Criminal Section, Suri/ Rampurhat, Birbhum.
- 61) The Secretary, D.L.S.A, Birbhum.
- 62) The Government Pleader, Birbhum, Suri.
- 63) The Public Prosecutor, Birbhum, Suri.
- 64) The System Officer/System Assistant, e-Court Project, Suri, Birbhum, with a direction to upload the same in District Court Website.
- 65) Notice Board.

JUDGE'S OFFICE AT SURI  
THE 25<sup>TH</sup> JANUARY, 2018.

DISTRICT JUDGE  
BIRBHUM